

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.262
TP/08(AHM)2022

Proceedings under Section 433 & 434
r.w 439 Co. Act,1956

IN THE MATTER OF:

Steel Associates

.....Applicant

V/s

Richfield Engineering India Private Limited

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Raju Kothari, Adv.

For the Respondent :

ORDER

List for further consideration on 25.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)